

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 34 of 2013 &
IA 49 of 2013

Dated : 16th July, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Shivam Iron & Steel Co. Ltd. Appellant (s)

Versus

Damodar Valley Corporation & Anr. ...Respondent (s)

Counsel for the Appellant(s) : Ms. Jasneet Kaur
Mr. Devashish Bharuka

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R.1
Mr. C.K. Rai
Mr. Ravin Dubey for R.2

ORDER

At the request of the learned counsel for the Appellant, Post
the matter for further hearing on **14.08.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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